

DIVISION BENCH

ITEM NO.120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.61ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASHTABHUJA INFRA DEVELOPERS PVT. LTD. & ANR. V/S ROC, KANPUR, UP
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anurup Dutta, Adv. *: For the Petitioner*

Sh. Krishna Dev Vyas, Adv. *: For ROC, Kanpur*

Sh. Krishna Agarwal, Sr. S.C. *: For the I.T. Deptt.*

ORDER

Ld. Counsel representing the Petitioner is present.

- 1.** Ld. Counsel representing the Petitioner states that the supplementary affidavit has been filed *vide* diary no.766 dated 01.04.2024 and the advance copy of the same has also been supplied to the Ld. Counsel representing the ROC.
- 2.** Ld. Counsel representing the ROC seeks and is granted ten days time to respond to the said affidavit by serving an advance copy to the other side.
- 3.** Let the matter be adjourned for further hearing on 25th July, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

4th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*